

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

CP-802/66/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.07.2018**

NAME OF THE PARTIES: **PIRAMYD RESAIL AND MERCHANDISING  
PVT. LTD.**

**v/s.**

**ROC, MUMBAI**

SECTION OF THE COMPANIES ACT: 66 OF COMPANIES ACT, 2013

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ORDER

26. CP-802/66/MB/2018

None present. List this matter on 26.7.2018

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)